



INTELLECTUAL  
PROPERTY INDIA  
PATENTS/DESIGNS/  
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INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA  
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY  
बौद्धिक संपदा भवन / IP BHAWAN  
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Fax No.: 27601779

Time: 11:00 AM

Date: 13/03/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1415388/ 09	Opp. No. AMD- 715297	Mr. Nishithbhai A. Dand, Vadodara  V/s  Advocates Puri & Puri, Delhi-6 / M/s. Kansal Industries, New Delhi	Suraj Kakirwar, Hearing Officer
02	1426142/ 03	Opp. No. AMD- 713067	M/s. Y. J. Trivedi & Co., Ahmedabad / Ms. Zahida Rashid Nurani, Ahmedabad  V/s  M/s. Trade Mark Protec Company, New Delhi / M/s. R.D.M. Care (India) Pvt. Ltd., New Delhi	Suraj Kakirwar, Hearing Officer
03	1310702/ 25	Opp. No. AMD- 212321	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Pinal Ashokbhai Shah, Ahmedabad  V/s  M/s. Remfry & Sagar, New Delhi	Suraj Kakirwar, Hearing Officer
04	1315904/ 05	Opp. No. AMD- 258313	Mrs. Jagrutiben V. Modi, Mehsana  V/s  M/s. Aviat Health Care Pvt. Ltd., Navi Mumbai	Suraj Kakirwar, Hearing Officer

05	1316228/ 34	Opp. No. AMD- 202205	M/s. Ganesh Products, Bharatpur-Rajasthan  V/s Mr. P.K. Arora, Agra-U.P. / M/s. Seth Products, Gwalior- M.P.	Suraj Kakirwar, Hearing Officer
06	1330437/ 25	Opp. No. AMD- 212375	M/s. Drashtee & Co., Surat / M/s. Kanaiya Readymade Store, Surat  V/s M/s. Superfastaction Regn. Service, Surat / M/s. Kanaiya Fashion, Surat	Suraj Kakirwar, Hearing Officer
07	1212741/ 03	Opp. No. AMD- 202927	Mrs. Niruben Mahasukhbhai Patel, Unjha  V/s M/s. Anand And Anand, New Delhi / M/s. Hindustan Lever Limited, Bombay	Suraj Kakirwar, Hearing Officer
08	1081070/ 30	Opp. No. AMD- 233324	Mr. Rajendra Nanubhai Majithia, Ahmedabad  V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
09	1098481/ 30	Opp. No. AMD- 230284	M/s. Shree Ambica Rice And Pulse Mill, Khambhat  V/s M/s. Mnchanda Associates, New Delhi / M/s. S. S. Food Industries, Delhi	Shivangi Rana, Hearing Officer
10	1130161/ 08	Opp. No. AMD- 197252	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Patel Semi Grinder, Bhavnagar  V/s Mr. V. Gopalakrishna, Bangalore / M/s. HMT Ltd., Bangalore	Shivangi Rana, Hearing Officer
11	1262816/ 35	Opp. No. AMD- 221748	Mr. Siddheshwar Kanuga, Vejalpur-Ahmedabad  V/s M/s. Varikasery & Varikasery, Mumbai / M/s. Ekta Group, Mumbai	Shivangi Rana, Hearing Officer

12	1263636/ 30	Opp. No. AMD- 231250	Mr. Mukesh H. Jani, Naranpura-Ahmedabad / Mr. Ramesh Chandra Murji Gala, Siddhpur  V/s  M/s. Tradesafe, Jamnagar / M/s. Shree Bhagwati Flour Mills Ltd., Naroda-Ahmedabad	Shivangi Rana, Hearing Officer
13	1158830/ 30	Opp. No. AMD- 210246	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Hasmukhbhai Rambhai Patel, Thaltej  V/s  Advocate Ramji G., Chennai / M/s. Amster Products, Vellakoil	Shivangi Rana, Hearing Officer
14	1269629/ 30	Opp. No. AMD- 713601	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K.P.Enterprise, Dhrangadhra  V/s  M/s. Arora Registration Service, Amritsar / M/s. Narinjan Singh Prem Singh, Amritsar	Shivangi Rana, Hearing Officer
15	1753486/ 07	Opp. No. AMD- 761351	M/s. T.C.Patel & Co., Ahmedabad / Mr. Dineshbhai K. Mehta, Rajkot  V/s  Mr. Chandrakant M Joshi, Mumbai / Mr. Rajendra Babulal Malu, Baroda	Hemlata Choudhary, Hearing Officer
16	1769088/ 42	Opp. No. AMD- 760917	M/s. Gautam & Company, Jaipur / Shri Kishore Kumar, Jaipur  V/s  M/s. United Overseas Trade Mark Company, New Delhi	Hemlata Choudhary, Hearing Officer
17	1770964/ 16	Opp. No. AMD- 765107	Advocate Nitin T. Gandhi, Ahmedabad / Mr. Nisarg Joshi, Ahmedabad  V/s  M/s. Singh & Singh Lall & Sethi, New Delhi	Hemlata Choudhary, Hearing Officer

18	1611458/ 30	Opp. No. AMD- 744961	M/s. G. D. Bansal & Associates., Jaipur / M/s. Shree Shakambari Floor Mills, Jhunjhunu-Rajasthan  V/s  M/s. Trade Mark Registration Services, Jaipur / M/s. Shri Royal Food Products, Khandela	Hemlata Choudhary, Hearing Officer
19	1689151/ 25	Opp. No. AMD- 743038	Mr. Pankajkumar B. Sharma, Ahmedabad / Mr. Lilaram Prataprai Varindhani, Ahmedabad  V/s  M/s. Depenning & Depenning, Chennai	Hemlata Choudhary, Hearing Officer
20	1218014/ 34	Opp. No. AMD- 198309	M/s. Rajhans Vegetable Oil Refinery (P) Ltd., Surat  V/s  M/s. S.K. Agarwal & Co., Agra / M/s. Prabhu Lal Ram Ratan Das (P) Ltd., Agra	Hemlata Choudhary, Hearing Officer
21	1781071/ 26	Opp. No. AMD- 764843	M/s. Ronak Garments, Kapodara  V/s  M/s. Titan Company Limited, Tamil Nadu / M/s. Saikrishna & Associates, Noida	Hemlata Choudhary, Hearing Officer
22	1414157/ 11	Opp. No. AMD- 714823	M/s. Tradesafe, Jamnagar / M/s. Glare Appliances Pvt. Ltd., Rajkot  V/s  M/s. Glare Lighters Pvt. Ltd., Rajkot	Jitendra Bohra, Hearing Officer
23	1420097/ 05	Opp. No. AMD- 715804	Mr. Suresh M. Upadhyaya, Vasna-Ahmedabad / M/s. Cadila Health Care Limited, Ahmedabad-15  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Limited, Mumbai	Jitendra Bohra, Hearing Officer
24	1513858/ 30	Opp. No. AMD- 728267	Mrs. Manjula Raval, Sola-Ahmedabad / Mr. Bhanubhai Shankerlal Joshi, Unjha  V/s  M/s. R.K. Dewan & Company, Mumbai	Jitendra Bohra, Hearing Officer

25	1618914/ 05	Opp. No. AMD- 743039	M/s. G. D. Bansal & Associates., Jaipur / Mr. Nand Kishore Agarwal S/O. Shri Om Prakash Agarwal, Jaipur  V/s  M/s. Depenning & Depenning, Chennai	Jitendra Bohra, Hearing Officer
26	1631188/ 20	Opp. No. AMD- 746794	M/s. M.N. Shah & Co., Ahmedabad / M/s. Mark Office Furniture System, Ahmedabad  V/s  M/s. Delhi Registration Service, New Delhi / M/s. Marc Enterprises Pvt. Ltd., Delhi	Jitendra Bohra, Hearing Officer
27	1634846/ 03	Opp. No. AMD- 744294	M/s. Parker & Parker Company, Ahmedabad / Mr. Bharatbhai Amrutlal Patel, Ahmedabad  V/s  M/s. Allwin Pharmaceuticals (India), Ahmedabad	Jitendra Bohra, Hearing Officer
28	1635196/ 06	Opp. No. AMD- 747336	M/s. Tradesafe, Jamnagar / M/s. Amul Industries Private Limited, Rajkot  V/s  M/s. Nanavati Associates, Ahmedabad / M/s. Kaira District Co-Operative Milk Producers Union Ltd., Anand	Jitendra Bohra, Hearing Officer
29	1419481/ 30	Opp. No. AMD- 718450	M/s. Gautam & Company, Jaipur / M/s. Bharat Vanaspati Store, Jaipur  V/s  M/s. Lalji Advocates, Delhi / M/s. Paras Rice Products Pvt. Ltd., Delhi-6	Jitendra Vyas, Hearing Officer
30	1412099/ 05	Opp. No. AMD- 714716	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Salvo Health Care Pvt. Ltd., Ahmedabad  V/s  M/s. Rishit Bhatt & Co., Ahmedabad / M/s. Kamron Laboratories Ltd., Ahmedabad	Jitendra Vyas, Hearing Officer

31	1431918/ 19	Opp. No. AMD- 718202	Mr. Arunkumar Devjibhai Patel, Jamnagar  V/s  Advocate Kamal V. Verma, Adipur-Kutch / M/s. Purbanchal Laminates Pvt. Ltd., Gandhidham-Kachchh	Jitendra Vyas, Hearing Officer
32	1411014/ 19	Opp. No. AMD- 714987	M/s. K.C. Patel & Co., Ahmedabad / M/s. Orbit Cera Tiles Limited, Morbi  V/s  Mr. Pujit Aggarwal, Mumbai / M/s. Orbit Corporation Ltd., Mumbai	Jitendra Vyas, Hearing Officer
33	1349550/ 32	Opp. No. AMD- 255394	M/s. Shree Ram Dewda, Jodhpur  V/s  M/s. Vidhani Trade Marks Co., New Delhi / M/s. Perry Beverages (India) Pvt. Ltd., Jodhpur	Jitendra Vyas, Hearing Officer
34	1349550/ 32	Opp. No. AMD- 258298	M/s. Shree Ram Dewda, Jodhpur  V/s  M/s. Taj Trade Mark Pvt. Ltd., Agra(U.P.) / M/s. Arpit Food Products, Jodhpur	Jitendra Vyas, Hearing Officer
35	1209118/ 34	Opp. No. AMD- 246978	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Iquabal Beedi Works, Tonk-Rajasthan  V/s  M/s. Vidhani Trade Marks Co., New Delhi / M/s. Latifa Bi, Rajasthan	Jitendra Vyas, Hearing Officer
36	1510664/ 34	Opp. No. AMD- 724629	Ms. Rasulkha Nanekha Sheikh, Narol-Ahmedabad  V/s  M/s. The Acme Company, New Delhi / M/s. Babul Products Pvt. Ltd., Ahmedabad	Bhavya Jain, Hearing Officer
37	1510664/ 34	Opp. No. AMD- 725827	Ms. Rasulkha Nanekha Sheikh, Narol-Ahmedabad  V/s  M/s. The Acme Company, New Delhi / Mr. Satyapal Shiv Kumar, Delhi	Bhavya Jain, Hearing Officer

38	1615795/ 25	Opp. No. AMD- 745315	Mr. Kedar G. Dave, Ahmedabad / M/s. Lord's Plaza Leather Co., Ahmedabad  V/s  M/s. R.K. Dewan & Company, Mumbai / M/s. Lord's Exports, Mumbai	Bhavya Jain, Hearing Officer
39	1615795/ 25	Opp. No. AMD- 745475	Mr. Kedar G. Dave, Ahmedabad / M/s. Lord's Plaza Leather Co., Ahmedabad  V/s  M/s. Mahtta & Co., Ludhiana / M/s. R.Sons Knitwears, Ludhiana	Bhavya Jain, Hearing Officer
40	1615130/ 05	Opp. No. AMD- 749019	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Cachet Pharmaceuticals Pvt. Ltd., Mumbai	Bhavya Jain, Hearing Officer
41	1508636/ 05	Opp. No. AMD- 725687	M/s. Tradesafe, Jamnagar / Smt. Sangeeta Pankaj Pandya, Raopura-Baroda-1  V/s  M/s. De Penning & De Penning, East Kolkata	Bhavya Jain, Hearing Officer
42	1507854/ 29	Opp. No. AMD- 729531	Mr. Jimmykumar Kishorbhai Patel, Dhoraji  V/s  Mr. P. K. Arora, Agra(U.P.) / M/s. B.P.Oil Mills Limited, Agra(U.P.)	Bhavya Jain, Hearing Officer
43	1472743/ 12	Opp. No. AMD- 729043	M/s. Tradesafe, Jamnagar / Mr. Dhirendrabhai Gopaldas Kathretha, Gondal  V/s  M/s. M.K.Gupta Trade Marks Co., Delhi / M/s. Ganesh Bearing Centre, Delhi	Rema Srinivasan Iyengar, Deputy Registrar

44	1485852/ 05	Opp. No. AMD- 742704	Advocate Mayur K. Jadav, Ahmedabad / M/s. Nabros Pharma Pvt. Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Limited, Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
45	1572120/ 42	Opp. No. AMD- 737963	M/s. Raval & Co., Ahmedabad / M/s. Karnavati Dabeli Center, Ahmedabad  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Karnavati Dabeli Centre, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
46	1572767/ 17	Opp. No. AMD- 738565	M/s. Anand And Anand, New Delhi / M/s. Miraj Business Development Priavate Ltd., Rajasamand-Rajasthan  V/s  M/s. Lalji Advocates, Delhi / M/s. Thakral Motors, Delhi	Venkatesan Rajamani, Asst. Registrar
47	1495725/ 05	Opp. No. AMD- 726228	M/s. Parth Parenteral Pvt. Ltd., Kalol-North Gujarat  V/s  M/s. IPR House.Com, West Bengal / M/s. Albert David Ltd., Kolkata	Jai Prakash, Asst. Registrar
48	1627690/ 05	Opp. No. AMD- 750113	M/s. G. D. Bansal & Associates., Jaipur / Mr. Rajesh Kumar S/O.Sh. Om Prakash Kumar, Sri Ganganagar  V/s  Mr. Rajendra H. Bhansali, Ahmedabad / M/s. Ceat Limited, Mumbai	Jai Prakash, Asst. Registrar
49	1666971/ 34	Opp. No. AMD- 745721	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Babul Products, Ahmedabad	Jai Prakash, Asst. Registrar



50	1052244/ 09	-	M/s. G.D. Bansal & Associates, Jaipur  V/s  M/s. Nutek, Kota-Rajasthan	Jai Prakash, Asst. Registrar
51	4040562/ 05	Opp. No. AMD- 1125298	Advocate Gaurav Soni, Ahmedabad / Mr. Nareshbhai R. Patel, Chhatral-Gandhinagar  V/s  M/s. K.C. Patel & Co., Ahmedabad / Mr. Hiren Vishnubhai Patel Sole Proprietor Of Growel Agro India, Mehsana	Jai Prakash, Asst. Registrar
52	4040562/ 05	Opp. No. AMD- 1127461	Advocate Gaurav Soni, Ahmedabad / Mr. Nareshbhai R. Patel, Chhatral-Gandhinagar  V/s  M/s. S.Singh & Associates, Delhi-9 / Mr. Parshottambhai Naranbhai Serasia, Ahmedabad	Jai Prakash, Asst. Registrar
53	1355200/ 34	Opp. No. AMD- 711723	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin M. Majithia, Ahmedabad  V/s  M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
54	1355201/ 34	Opp. No. AMD- 711725	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin M. Majithia, Ahmedabad  V/s  M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad	Ashish Kumar Pandey, Asst. Registrar



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Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1640042/ 05	Opp. No. AMD- 745277	Mr. Pankajkumar B. Sharma, Ahmedabad / M/s. Biodeal Laboratories Pvt. Ltd., Surendranagar  V/s  M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Biochem Pharmaceutical Industries Limited, Mumbai	Jitendra Bohra, Hearing Officer
02	1640044/ 05	Opp. No. AMD- 744857	Mr. Pankajkumar B. Sharma, Ahmedabad / M/s. Biodeal Laboratories Pvt. Ltd., Surendranagar  V/s  M/s. Medley Pharmaceuticals Limited, Mumbai	Jitendra Bohra, Hearing Officer
03	1348691/ 05	Opp. No. AMD- 246530	M/s. K.C. Patel & Co., Ahmedabad / Mr. Amit R. Trivedi, Vadodara  V/s  M/s. Masumi Vibhutibhai Nanavaty, Ahmedabad / M/s. J.B. Chemicals & Pharmaceuticals Ltd., Bombay	Jitendra Bohra, Hearing Officer
04	1407589/ 05	Opp. No. AMD- 714193	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Health Care Limited, Ahmedabad  V/s  M/s. Bal Pharma Ltd., Bangalore	Jitendra Bohra, Hearing Officer

05	1409941/ 03	Opp. No. AMD- 713375	Mr. Jitendrakumar Bhalaji Maru, Ahmedabad  V/s  Ms. Jaya A Manghwani, Mumbai / M/s. Sital Industries, Raipur	Jitendra Bohra, Hearing Officer
06	1410145/ 11	Opp. No. AMD- 713769	M/s. Krishna Cock Industries, Rajkot  V/s  M/s. R. R. Shah & Co., Ahmedabad / M/s. KCI Bearing (India) Pvt. Ltd., Surendranagar	Jitendra Bohra, Hearing Officer
07	1638353/ 31	Opp. No. AMD- 744692	M/s. G. D. Bansal & Associates., Jaipur / Mr. Sushil Dhariwal S/O. Sh. S.R. Dhariwal, Jodhpur-Rajasthan  V/s  M/s. Delhi Trade Mark Company, New Delhi / M/s. Hello Minerals Water Pvt. Ltd., New Delhi	Jitendra Bohra, Hearing Officer
08	1292761/ 05	Opp. No. AMD- 196030	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Bhat-Ahmedabad  V/s  M/s. Rao & Rao., Warasiguda-Secunderabad / M/s. Sarvotham Care Ltd., Rasoolpura- Secunderabad	Bhavya Jain, Hearing Officer
09	1292224/ 30	Opp. No. AMD- 219153	M/s. M. P. Mirchandani & Co., Mumbai / M/s. Kavita Griha Udyog, Udhna  V/s  Advocate Ramchandra R. Mandhane, Kalyan(W) / M/s. Shri Mahila Griha Udyog Lijjat Papad, Mumbai	Bhavya Jain, Hearing Officer
10	1730937/ 05	Opp. No. AMD- 754490	Advocate Chirag A. Shah, Ahmedabad / Mr. Amar Munshi, Ahmedabad  V/s  M/s. Delhi Registration Service, New Delhi / M/s. Izuk Chemicals And Herbals, New Delhi	Bhavya Jain, Hearing Officer

11	1730937/ 05	Opp. No. AMD- 756776	Advocate Chirag A. Shah, Ahmedabad / Mr. Amar Munshi, Ahmedabad  V/s  Advocate V. Ravi, Chennai / M/s. Micro Labs Limited, Banglore	Bhavya Jain, Hearing Officer
12	1326741/ 05	Opp. No. AMD- 221564	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Bhavya Jain, Hearing Officer
13	1180881/ 19	Opp. No. AMD- 731350	M/s. Decent Laminates Private Limited, Ahmedabad  V/s  M/s. Novopan Industries Ltd., Hyderabad	Bhavya Jain, Hearing Officer
14	1180888/ 17	Opp. No. AMD- 710880	M/s. Decent Laminates Private Limited, Ahmedabad  V/s  M/s. Novopan Industries Ltd., Hyderabad	Bhavya Jain, Hearing Officer
15	1708043/ 34	Opp. No. AMD- 762459	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Zen Tobacco Pvt. Ltd., Ahmedabad	Shivangi Rana, Hearing Officer
16	1278086/ 32	Opp. No. AMD- 255116	M/s. G. D. Bansal & Associates., Jaipur / Mr. Sandeep Nagpal, Sri Ganganagar  V/s  M/s. Lalji Trade Mark Co., Delhi / M/s. Nagpal Food Products, Sri Ganganagar	Shivangi Rana, Hearing Officer

17	1305953/ 07	Opp. No. AMD- 233719	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Crystal Cook- N-Serve Products Private Limited, Rajkot  V/s  M/s. Gurukripa Appliances, Mumbai	Shivangi Rana, Hearing Officer
18	1309944/ 05	Opp. No. AMD- 209696	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Heal Thcare India Limited, Haryana  V/s  M/s. Trade Mark Protec Company, New Delhi / M/s. Nuway Organic Naturals (India) Ltd., Ludhiana	Shivangi Rana, Hearing Officer
19	1514108/ 30	Opp. No. AMD- 731357	M/s. G. D. Bansal & Associates., Jaipur / Mr. Govindi Ram Kumawats/O Sh. Mangli Lal Kumawat, Nagaur- Rajasthan  V/s  Shri Shiv Kumar Pandey, Lucknow / M/s. Sahara India, Lucknow	Shivangi Rana, Hearing Officer
20	1515084/ 05	Opp. No. AMD- 726563	Mr. Vikash Rajgarhia, Ahmedabad-6  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Ltd., Mumbai	Shivangi Rana, Hearing Officer
21	1081071/ 30	Opp. No. AMD- 233753	Mr. Rajendra Nanubhai Majithia, Ahmedabad  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
22	1602747/ 30	Opp. No. AMD- 743020	M/s. Suresh & Co., Mumbai / M/s. Bikaji Foods International Limited, Bikaner  V/s  M/s. Lalji Advocates, Delhi / M/s. Avni Overseas, Delhi	Suraj Kakirwar, Hearing Officer

23	1629809/ 05	Opp. No. AMD- 743794	M/s. D.C.Dani & Associates, Ahmedabad / M/s. Durga Ayurvedic Pharmacy, Ahmedabad  V/s  M/s. S. Singh & Associates, Delhi-9 / M/s. Renovision Exports Pvt. Ltd., Bihar	Suraj Kakirwar, Hearing Officer
24	1632269/ 05	Opp. No. AMD- 751588	M/s. Frenz Biotech Pvt. Ltd., Udaipur  V/s  M/s. Sim & San Advocates, Haryana / M/s. United Biotech Pvt. Ltd., New Delhi	Suraj Kakirwar, Hearing Officer
25	1635195/ 12	Opp. No. AMD- 747335	M/s. Tradesafe, Ahmedabad / M/s. Amul Industries Private Limited, Rajkot  V/s  M/s. Nanavati Associates, Ahmedabad / M/s. Kaira District Co-Operative Milk Producers Union Ltd., Anand	Suraj Kakirwar, Hearing Officer
26	1637040/ 21	Opp. No. AMD- 761093	M/s. K.D. Kitchenwares Pvt. Ltd., Dholera-Rajkot  V/s  Mr. Ajay Sahni, New Delhi / M/s. Api Polymers (I) Pvt. Ltd., Delhi	Suraj Kakirwar, Hearing Officer
27	1640036/ 05	Opp. No. AMD- 744252	Mr. Pankajkumar B. Sharma, Ahmedabad / M/s. Biodeal Laboratories Pvt. Ltd., Surendranagar  V/s  M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Biochem Pharmaceutical Industries Limited, Mumbai	Suraj Kakirwar, Hearing Officer
28	1644935/ 29	Opp. No. AMD- 745842	M/s. G. D. Bansal & Associates., Jaipur / Mr. Vinodkumar Lakhotia, Sumerpur-Rajasthan  V/s  M/s. Taj Trade Mark Pvt. Ltd., Agra-U.P. / Shree Durga Oil Industries, Shikohabad-U.P.	Suraj Kakirwar, Hearing Officer

29	1740274/ 05	Opp. No. AMD- 759696	M/s. B. D. Shukla & Company, Ahmedabad / M/s. Navnidhi Lifescience Private Limited, Ahmedabad  V/s  M/s. India Law Services, Advocates & Legal Consultants, Mumbai / M/s. Lupin Limited, Mumbai	Hemlata Choudhary, Hearing Officer
30	1768882/ 11	Opp. No. AMD- 755576	M/s. Tradesafe, Ahmedabad / M/s. Dhruv Metal Products, Jamnagar  V/s  M/s. Bajaj Registration Service, Jalandhar / M/s. D R P Metal Works, Jalandhar	Hemlata Choudhary, Hearing Officer
31	1770423/ 05	Opp. No. AMD- 766580	M/s. G. D. Bansal & Associates., Jaipur / Mr. Ashish Jain S/O. Sh. Sushil Jain, Jaipur  V/s  M/s. Neon Laboratories Limited, Mumbai	Hemlata Choudhary, Hearing Officer
32	1653834/ 37	Opp. No. AMD- 745146	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Sureshbhai Dahyabhai Patel, Ahmedabad  V/s  M/s. Indian Trade Marks Co., New Delhi / M/s. Surya Roshni Limited, Bahadurgarh	Hemlata Choudhary, Hearing Officer
33	1754264/ 05	Opp. No. AMD- 761317	M/s. Ambalal Sarabhai Enterprises Limited, Baroda  V/s  M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Hemlata Choudhary, Hearing Officer
34	1754264/ 05	Opp. No. AMD- 762248	M/s. Ambalal Sarabhai Enterprises Limited, Baroda  V/s  M/s. Neon Laboratories Limited, Mumbai	Hemlata Choudhary, Hearing Officer
35	1767665/ 05	Opp. No. AMD- 755112	M/s. D.C. Dani & Associates, Ahmedabad / M/s. Medimark Biotech, Ambawadi  V/s  M/s. R.K. Dewan & Company, Mumbai / M/s. Maneesh Pharmaceuticals Ltd., Mumbai	Hemlata Choudhary, Hearing Officer

36	1301065/ 29	Opp. No. AMD- 255537	Ms. Heena D Mohinani, Ulhasnagar / M/s. Rajasthan Co. Operative Dairy Federation Limited, Jaipur  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Saurash Dairy Products Pvt. Ltd., Mumbai	Jitendra Vyas, Hearing Officer
37	1104911/ 30	Opp. No. AMD- 710867	M/s. Remfry & Sagar, Gurgaon  V/s  M/s. M. P. Mirchandani & Co., Mumbai / M/s. Yoko Sizzlers, Mumbai	Jitendra Vyas, Hearing Officer
38	1097786/ 05	Opp. No. AMD- 185478	M/s. Ontario Organics Pvt. Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Galpha Laboratories Ltd., Mumbai	Jitendra Vyas, Hearing Officer
39	1097786/ 05	Opp. No. AMD- 186412	M/s. Ontario Organics Pvt. Ltd., Ahmedabad  V/s  Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad	Jitendra Vyas, Hearing Officer
40	1097786/ 05	Opp. No. AMD- 186464	M/s. Ontario Organics Pvt. Ltd., Ahmedabad  V/s  M/s. International Trade Marks Bureau, Fort Mumbai / M/s. Lupin Limited, Mumbai	Jitendra Vyas, Hearing Officer
41	1338948/ 30	Opp. No. AMD- 221767	M/s. K.C. Patel & Co., Ahmedabad / Ms. Mahendi Mahamad Nazarali Panjwani, Rajkot  V/s  M/s. Chakraborty & Associates, Kolkata / M/s. Duncans Industries Limited, Kolkata	Jitendra Vyas, Hearing Officer
42	1321405/ 24	Opp. No. AMD- 212377	M/s. G. D. Bansal & Associates., Jaipur / M/s. Baalar Fabrics Pvt. Ltd., Pali-Marwar  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Balar Synsthetics Private Limited, Bhilwara	Jitendra Vyas, Hearing Officer



43	924011/ 29	Opp. No. AMD- 730404	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Chakraborty & Associates, Kolkata / M/s. Mima Flour Mills Pvt. Ltd., Kolkata	Jai Prakash, Asst. Registrar
44	1192242/ 07	Opp. No. AMD- 201427	M/s. Tradesafe, Jamnagar / Mr. Ramniklal G. Kotecha, Kutch  V/s  Mr. Chandrakant M. Joshi, Mumbai	Jai Prakash, Asst. Registrar
45	1558606/ 24	Opp. No. AMD- 736334	M/s. M. P. Mirchandani & Co., Mumbai / Mr. Hemant Devilal Rathod, Surat  V/s  M/s. C. Daniel & Gladys, Chennai / M/s. Aachi Spices & Foods, Chennai	Venkatesan Rajamani, Asst. Registrar
46	1579657/ 21	Opp. No. AMD- 736364	M/s. G. D. Bansal & Associates., Jaipur / M/s. Shri Jagdamba Enterprises, Kalupur-Ahmedabad  V/s  M/s. Ashwathh Legal, New Delhi / M/s. Ambuja Cement Ltd., Junagadh-Gujarat	Venkatesan Rajamani, Asst. Registrar
47	1745176/ 03	Opp. No. AMD- 760108	Advocate Samrat N. Mehta, Ahmedabad / Mr. Mithalal Suthar, Surat  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
48	1750594/ 24	Opp. No. AMD- 758108	M/s. Superfastaction Regn. Service, Surat / Mr. Shyam Sunder Satyanarayan Biyani, Surat  V/s  M/s. Taj Trade Mark Pvt. Ltd., Agra-U.P. / M/s. Nalanda Builders & Developers India Limited, Agra-U.P.	Ashish Kumar Pandey, Asst. Registrar

49	1515912/ 07	Opp. No. AMD- 729984	Advocate Chirag A.Shah, Ahmedabad / Mr. Patel Kantibhai Behecharbhai, Ahmedabad  V/s  M/s. Tradesafe, Jamnagar / M/s. Pragati Industries, Rajkot	Rema Srinivasan Iyengar, Deputy Registrar
50	1512460/ 05	Opp. No. AMD- 726384	M/s. D.C. Dani & Associates, Ahmedabad / M/s. Biocare Remedies Pvt. Ltd., Gandhinagar  V/s  M/s. Trade Mark Protec Company, New Delhi / M/s. Three - N - Products Pvt. Ltd., New Delhi	Rema Srinivasan Iyengar, Deputy Registrar



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PATENTS/DESIGNS/  
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INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA  
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY  
बौद्धिक संपदा भवन / IP BHAWAN  
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Time: 11:00 AM

Date: 15/03/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1710632/ 04	Opp. No. AMD- 756536	M/s. K.C. Patel & Co., Ahmedabad / Mr. Vijay K. Vora, Vadodara  V/s  M/s. R.K. Dewan & Company, Mumbai	Jitendra Bohra, Hearing Officer
02	1449409/ 16	Opp. No. AMD- 722367	M/s. Regal And Regal, Rajkot / Mrs. Renu Raman, Jaipur  V/s  M/s. Godrej Hershey Ltd., Mumbai	Jitendra Bohra, Hearing Officer
03	1449539/ 30	Opp. No. AMD- 717744	Mr. Rambhai Madhavdas, Patan-North Gujarat  V/s  Mr. Pinakin Belani, Ahmedabad / M/s. Asha Gruh Udhyog, Chanasma	Jitendra Bohra, Hearing Officer
04	1456703/ 34	Opp. No. AMD- 715739	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. M.Islam And Company, Tonk-Rajasthan  V/s  M/s. G. D. Bansal & Associates., Jaipur / Mr. Usman Bhai Islam Bhai, Tonk-Rajasthan	Jitendra Bohra, Hearing Officer

05	1508702/ 05	Opp. No. AMD- 727132	M/s. Viva Laboratories Pvt. Ltd., Kalol-Gandhinagar  V/s  M/s. VHB Medisciences Ltd., Navi Mumbai	Jitendra Bohra, Hearing Officer
06	1508702/ 05	Opp. No. AMD- 727945	M/s. Viva Laboratories Pvt. Ltd., Kalol-Gandhinagar  V/s  M/s. Anand And Anand, New Delhi	Jitendra Bohra, Hearing Officer
07	1527259/ 30	Opp. No. AMD- 728431	M/s. Raval & Co., Ahmedabad / M/s. Ritesh Mohanlal & Co., Unjha  V/s  M/s. Arora Registration Service, Amritsar / M/s. Sachdeva & Sons Industries Private Limited, Amritsar	Jitendra Bohra, Hearing Officer
08	1042549/ 31	Opp. No. AMD- 192368	Mr. Jatin Y. Trivedi, Ahmedabad / Mr. Rashmin M. Majithia, Ahmedabad  V/s  M/s. Suresh & Co., Mumbai / M/s. Som Fragrances Pvt. Ltd., Kanpur	Suraj Kakirwar, Hearing Officer
09	1348622/ 31	Opp. No. AMD- 213656	M/s. Registration S. S. Kendra, Jaipur / M/s. Rajlaxmi Hybrid Seeds Pvt. Ltd., Alwar-Rajasthan  V/s  M/s. G.S.Rijhwani & Co., Mumbai / M/s. Laxmi Seeds, Indore-M.P.	Suraj Kakirwar, Hearing Officer
10	1334315/ 11	Opp. No. AMD- 212294	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Sun Silk Ceramics Pvt. Ltd., Jambudia-Morbi  V/s  Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Cera Sanitaryware Limited, Ahmedabad	Suraj Kakirwar, Hearing Officer
11	1340769/ 29	Opp. No. AMD- 220347	Mr. Madhubhai Popatbhai, Gondal-Rajkot  V/s  M/s. Holla Associates, Bangalore / M/s. Kamadhenu Coconut Industries, Kundapur	Suraj Kakirwar, Hearing Officer

12	1340769/ 29	Opp. No. AMD- 221405	Mr. Madhubhai Popatbhai, Rajkot  V/s  M/s. Delhi Registration Service, New Delhi / M/s. Kamdhenu Ispat Limited, Gurgaon	Suraj Kakirwar, Hearing Officer
13	1433971/ 26	Opp. No. AMD- 717840	Mr. Romil B Vanawala, Surat  V/s  M/s. M. P. Mirchandani & Co., Mumbai / M/s. Anchor Electronics & Electricals Pvt. Ltd., Mumbai	Suraj Kakirwar, Hearing Officer
14	1424340/ 30	Opp. No. AMD- 713617	M/s. K.C. Patel & Co., Ahmedabad / Mrs. Harshaben R. Patel, Padra-Vadodara  V/s  M/s. G.S. Rijhwani & Co., Mumbai / M/s. Jitendra Dall Mill, Indore-M.P.	Suraj Kakirwar, Hearing Officer
15	1778362/ 05	Opp. No. AMD- 765576	M/s. Gautam & Company, Jaipur / M/s. Somex Research And Health Pvt. Ltd., Jaipur  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Premier Watch Industries, Ahmedabad	Hemlata Choudhary, Hearing Officer
16	1781468/ 42	Opp. No. AMD- 764372	Mr. Vishal Prakash Shah, Ahmedabad  V/s  M/s. R.K. Dewan & Company, Mumbai / M/s. Black Box El-Man, Mumbai	Hemlata Choudhary, Hearing Officer
17	1625594/ 42	Opp. No. AMD- 745214	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Sanket Champakbhai Shah, Ahmedabad  V/s  M/s. R.K. Dewan & Company, Mumbai / M/s. Planet M Retail Limited, Mumbai	Hemlata Choudhary, Hearing Officer

18	1589104/ 24	Opp. No. AMD- 744579	M/s. Superfastaction Regn. Service, Surat / Mrs. Pushpa Devi P. Agarwal, Surat  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Art Bazar Fashions Private Limited, Surat	Hemlata Choudhary, Hearing Officer
19	1633862/ 03	Opp. No. AMD- 746465	M/s. K.C. Patel & Co., Ahmedabad / Mr. Jignesh Kantibhai Thakkar, Ahmedabad / M/s. Gajanand Chemicals, Ahmedabad  V/s  Mr. M.J.Chawla, Ulhasnagar / M/s. Azad Soap Factory, Ulhasnagar	Hemlata Choudhary, Hearing Officer
20	1625562/ 10	Opp. No. AMD- 745212	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Sanket Champakbhai Shah, Ahmedabad  V/s  M/s. R.K. Dewan & Company, Mumbai / M/s. Planet M Retail Limited, Mumbai	Hemlata Choudhary, Hearing Officer
21	1625590/ 38	Opp. No. AMD- 745219	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Sanket Champakbhai Shah, Ahmedabad  V/s  M/s. R.K. Dewan & Company, Mumbai / M/s. Planet M Retail Limited, Mumbai	Hemlata Choudhary, Hearing Officer
22	1338917/ 31	Opp. No. AMD- 221497	M/s. H. Harkishan Mody & Associates, Rajkot / M/s. Patel Cotton Industries, Dhrangadhra – Surendranagar  V/s  M/s. W. S. Kane & Co., Mumbai / M/s. Nandi Seeds Private Limited, Ghogha-Tagdi	Shivangi Rana, Hearing Officer
23	1345236 41	Opp. No. AMD- 258519	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Take Off Educational Consultant, Ahmedabad  V/s  M/s. G.S. Rijhwani & Co., Mumbai / Mr. Sandeep Manudhane, Indore-M.P.	Shivangi Rana, Hearing Officer

24	1346548/ 30	Opp. No. AMD- 212431	R M. Ghodasara, Rajkot / Mr. Patel Bachulal Nagjibhai, Jam Jodhpur  V/s  M/s. W. S. Kane & Co., Mumbai / M/s. Patel Traders, Burhanpur	Shivangi Rana, Hearing Officer
25	1351429/ 24	Opp. No. AMD- 212376	M/s. Tradesafe, Ahmedabad / Mr. Rakesh Jainm Bhilwara- Rajasthan  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Arviva Industries (India) Ltd., Mumbai	Shivangi Rana, Hearing Officer
26	1327329/ 24	Opp. No. AMD- 222021	Advocate Gaurav Soni, Ahmedabad / Mr. Damodar Maheshwari, Bhilwara-Rajasthan  V/s  Ms. Usha A. Chandrasekhar, Mumbai / Mr. Vishwanath Laxminarayan Agarwal Huf, Mumbai	Shivangi Rana, Hearing Officer
27	1331610/ 05	Opp. No. AMD- 212419	M/s. Orchid Proteins Pvt. Ltd., Ahmedabad  V/s  M/s. L.S. Davar & Co., Kolkata	Shivangi Rana, Hearing Officer
28	1332882/ 30	Opp. No. AMD- 212653	Mr. Pinakin Belani, Ahmedabad / Mr. Patel Govindbhai Prabhudas, Chanasma  V/s  Mr. P. K. Arora, Agra / M/s. Asha Oil Industries, Malanpur	Shivangi Rana, Hearing Officer
29	1268559/ 29	Opp. No. AMD- 197387	M/s. Swastik Food Products, Jodhpur  V/s  M/s. W.S. Kane & Co., Mumbai / M/s. Swastik Masala Pickles & Food Products Private Limited, Bangalore	Bhavya Jain, Hearing Officer

30	1252488/ 17	Opp. No. AMD- 228269	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Nippon Polymers Private Limited, Ahmedabad  V/s  M/s. Anand And Anand, New Delhi	Bhavya Jain, Hearing Officer
31	1249993/ 07	Opp. No. AMD- 204155	M/s. Tradesafe, Ahmedabad / M/s. Samrat Submersible (Guj.) Pvt. Ltd., Rajkot  V/s  M/s. Gurvinder Singh & Associates, Delhi / M/s. Kalsi Valves Pvt. Ltd., Jalandhar	Bhavya Jain, Hearing Officer
32	1268781/ 07	Opp. No. AMD- 221208	M/s. M.N.Shah & Co., Ahmedabad / M/s. Shivam Industries, Ahmedabad  V/s  M/s. S.K. Agarwal & Company, Belanganj / M/s. Shivam Industries, Agra	Bhavya Jain, Hearing Officer
33	1295217/ 39	Opp. No. AMD- 209769	M/s. Patel Tours & Travels, Ahmedabad / M/s. Trade Mark Registration Bureau, Kolkata  V/s  Ms. Shilpi M. Jain, New Delhi / M/s. T.T.Industries, New Delhi	Bhavya Jain, Hearing Officer
34	1252728/ 07	Opp. No. AMD- 195243	M/s. Jasani & Company, Rajkot / Ms. Heenaben Dipakkumar Jilka, Rajkot  V/s  M/s. S. M. Gupta & Co., Delhi / M/s. Jayson Electric Company, New Delhi	Bhavya Jain, Hearing Officer
35	1268975/ 05	Opp. No. AMD- 190022	M/s. Suryawala & Associates, Vadodara / M/s. Harison Medicare Pvt. Ltd., Patna  V/s  M/s. Kamaron Laboratories Ltd., Kalol-Gandhinagar	Bhavya Jain, Hearing Officer



36	1158666/ 30	Opp. No. AMD- 255464	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Dasaprakash Restaurant And Icecream Parlour Pvt. Ltd., Jaipur  V/s  M/s. Taj Trade Mark, Agra-U.P. / Mr. K.Ramavittal Das, Mysore	Jitendra Vyas, Hearing Officer
37	1158666/ 30	Opp. No. AMD- 256140	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Dasaprakash Restaurant And Icecream Parlour Pvt. Ltd., Jaipur  V/s  M/s. Taj Trade Mark, Agra-U.P. / Mr. Dasaprakash, Agra- U.P.	Jitendra Vyas, Hearing Officer
38	1439493/ 30	Opp. No. AMD- 721719	M/s. Indo Overseas Trade Marks Co., Ahmedabad / Mr. Mahendra Shantilal Shah,Dahod  V/s  M/s. Delhi Registration Service, New Delhi / M/s. KRBL Limited, New Delhi	Jitendra Vyas, Hearing Officer
39	1505693/ 25	Opp. No. AMD- 728637	Advocate Rajesh Ratilal Soni, Ahmedabad / Mr. Laxmanji Kasturji Solanki, Ahmedabad  V/s  Mr. Shivanand Bhoja Shetty, Mumbai	Jitendra Vyas, Hearing Officer
40	1509170/ 15	Opp. No. AMD- 728183	M/s. Cosmopack, Silvassa  V/s  M/s. Anand And Anand, New Delhi	Jitendra Vyas, Hearing Officer
41	1438164/ 31	Opp. No. AMD- 734006	M/s. M. P. Mirchandani & Co., Mumbai / Ms. Hussaini A. Nagar, Udaipur  V/s  M/s. Rao & Rao, Secunderabad-A.P. / M/s. Magar & Magar (India), Karnataka	Jitendra Vyas, Hearing Officer

42	1438918/ 25	Opp. No. AMD- 718711	Mr. Rajendra H. Bhansali, Ahmedabad / Mr. Godhawari Rameshlal Dalwani, Ahmedabad  V/s  M/s. Ashoka Trade Marks Co., New Delhi / M/s. Mirza International Ltd., New Delhi	Jitendra Vyas, Hearing Officer
43	1503753/ 24	Opp. No. AMD- 746095	M/s. Superfastaction Regn. Service, Surat / Mr. Ramesh Kumar L. Chugh (Karta), Surat  V/s  M/s. Karni Trade Marks, Surat / M/s. Mohit Industries Limited, Surat	Rema Srinivasan Iyengar, Deputy Register
44	1511929/ 03	Opp. No. AMD- 735589	M/s. R.K. Dewan & Company, Mumbai / Mr. Ilesh Khakhkhar, Rajkot  V/s  M/s. United Overseas Trade Mark Co., New Delhi	Rema Srinivasan Iyengar, Deputy Register
45	1590911/ 05	Opp. No. AMD- 739135	M/s. T.C. Patel & Co., Ahmedabad / M/s. Regal Sanitarywares, Jambudia-Morbi  V/s  Mr. Chandrakant M Joshi, Mumbai / M/s. Intergold Gems Pvt. Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
46	1587182/ 05	Opp. No. AMD- 742846	M/s. Suryawala & Associates, Vadodara / M/s. Shine Pharmaceuticals Ltd., Vadodara  V/s  M/s. Sun Pharma Laboratories Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
47	971232/ 05	Opp. No. AMD- 203189	M/s. Tradesafe, Jamnagar / M/s. Century Pharmaceuticals Limited, Vadodara  V/s  V. G. Parulkar, Mumbai / M/s. Cipla Limited, Mumbai	Jai Prakash, Asst. Registrar

48	1662410/ 05	Opp. No. AMD- 749229	M/s. Anabiosis Medisciences Ltd., Ahmedabad  V/s  M/s. The Acme Company, New Delhi / M/s. Systopic Laboratories Private Limited, New Delhi	Jai Prakash, Asst. Registrar
49	1334627/ 05	Opp. No. AMD- 211005	M/s. R.K. Dewan & Company, Mumbai / Mr. Natverbhai R. Patel, Baroda  V/s  M/s. Sea Links, New Delhi	Jai Prakash, Asst. Registrar
50	1441793/ 30	Opp. No. AMD- 763227	M/s. H K Acharya & Company, Ahmedabad / Tarun Champaklal Shah, Udhna  V/s  M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Ltd., Surat	Jai Prakash, Asst. Registrar
51	992109/ 30	Rect. No. AMD- 260564	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Ltd., Surat  V/s  M/s. H K Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna	Jai Prakash, Asst. Registrar
52	1448746/ 30	Opp. No. AMD- 764159	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Ltd., Surat  V/s  M/s. H K Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna	Jai Prakash, Asst. Registrar
53	1448747/ 30	Opp. No. AMD- 764160	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Ltd., Surat  V/s  M/s. H K Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna	Jai Prakash, Asst. Registrar

54	1445521/ 30	Opp. No. AMD- 763226	H. K. Acharya & Company, Ahmedabad / M/s. Shri Tarun Champaklal Shah, Udhna  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Ahmedabad	Jai Prakash, Asst. Registrar
55	1466447/ 34	Opp. No. AMD- 722241	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  Mr. Pinakin S. Belani, Ahmedabad / M/s. Ankit Consumer Products Pvt. Ltd., Bihar	Ashish Kumar Pandey, Asst. Registrar
56	1465623/ 34	Opp. No. AMD- 722242	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  Mr. Pinakin S. Belani, Ahmedabad / M/s. Ankit Consumer Products Pvt. Ltd., Bihar	Ashish Kumar Pandey, Asst. Registrar



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भारत सरकार / GOVERNMENT OF INDIA  
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Time: 11:00 AM

Date: 16/03/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	994556/ 11	Opp. No. AMD- 144316	M/s. K.C.Patel & Co., Ahmedabad / M/s. Sagar Polytechnik Ltd., Rajkot  V/s  M/s. Krishna & Saurastri, Mumbai / M/s. Billion Plastics Private Limited, Mumbai	Shivangi Rana, Hearing Officer
02	997715/ 34	Opp. No. AMD- 203267	M/s. R.R.Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
03	1067118/ 05	Opp. No. AMD- 227780	M/s. B.D.Shukla & Company, Ahmedabad / M/s. Tripada Healthcare, Thaltej  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Shivangi Rana, Hearing Officer
04	1033163/ 19	Opp. No. AMD- 227791	M/s. J.T. Trivedi & Associates, Ahmedabad / Mr. Prajapati Jaswanthbhai Vanmalidas, Ahmedabad  V/s  M/s. K. C. Patel & Co., Ahmedabad / M/s. Ambica Bricks Factory, Ahmedabad	Shivangi Rana, Hearing Officer

05	988544/ 30	Opp. No. AMD- 233655	Ms. Rushvi N Shah, Ahmedabad / M/s. Rasna Chawana & Sweet Mart, Ahmedabad  V/s  Mr. Anand And Anand, New Delhi / M/s. Piruz Khambatta, Ahmedabad	Shivangi Rana, Hearing Officer
06	1031130/ 27	Opp. No. AMD- 228556	M/s. Rajendra Nanubhai Majithia, Ahmedabad  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
07	1031125/ 22	Opp. No. AMD- 228555	M/s. Rajendra Nanubhai Majithia, Ahmedabad  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
08	1323434/ 19	Opp. No. AMD- 212232	M/s. R. R. Shah & Co., Ahmedabad / M/s. Western India Ceramics Pvt. Ltd., Padra-Baroda  V/s  M/s. United Legal Services, Mumbai / M/s. H & R Johnson (India) Limited, Mumbai	Jitendra Bohra, Hearing Officer
09	1323561/ 05	Opp. No. AMD- 225786	M/s. K.C. Patel & Co., Ahmedabad / Dr. Arvindkumar C. Bharti, Navsari  V/s  Advocate G.Ramji, Chennai / M/s. Bafna Pharmaceuticals Limited, Chennai	Jitendra Bohra, Hearing Officer
10	1185064/ 05	Opp. No. AMD- 154529	Mr. Vikash Rajgarhia, Ahmedabad  V/s  M/s. Trade Mark Protec Company, New Delhi / M/s. Three-N-Products Pvt. Ltd., New Delhi	Jitendra Bohra, Hearing Officer

11	1103385/ 05	Opp. No. AMD- 231146	Mr. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Ltd., Ahmedabad  V/s  Advocate Manoj G. Menda, Mumbai / M/s. Cedar Properties And Trading LLP, Mumbai	Jitendra Bohra, Hearing Officer
12	1020410/ 05	Opp. No. AMD- 124097	Mr. Harish K. Lathia, Ahmedabad  V/s  M/s. Aristo Pharmaceuticals Pvt. Ltd., Mumbai	Jitendra Bohra, Hearing Officer
13	1636337/ 01	Opp. No. AMD- 749790	M/s. K.C.Patel & Co., Ahmedabad / M/s. Ankur Dyestuff Industries, Alwar-Rajasthan  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Meghmani Industries Ltd., Ahmedabad	Jitendra Bohra, Hearing Officer
14	1420688/ 05	Opp. No. AMD- 715868	M/s. Nanavati & Nanavati Advocates, Bodakdev / M/s. Alembic Pharmaceuticals Limited, Vadodara  V/s  M/s. India Law Services, Advocates & Legal Consultants, Mumbai / M/s. Lupin Limited, Mumbai	Jitendra Bohra, Hearing Officer
15	1181942/ 05	Opp. No. AMD- 207026	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. De Penning & De Penning, Kolkata	Bhavya Jain, Hearing Officer
16	1212752/ 03	Opp. No. AMD- 189328	M/s. Tradesafe, Jamnagar / M/s. Bhanu Saop Factory, Mehsana  V/s  M/s. Trade Mark Juris, New Delhi / M/s. Gora Mai Hari Ram Ltd., New Delhi	Bhavya Jain, Hearing Officer

17	1222451/ 25	Opp. No. AMD- 213786	Mr. Rajendra H. Bhansali, Ahmedabad / M/s. Paridhan, Ahmedabad  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. P.D.Silk Mills, Mumbai	Bhavya Jain, Hearing Officer
18	1228383/ 30	Opp. No. AMD- 194470	M/s. Brahmhatt & Associates, Ahmedabad / Mr. Vipulsinh R Vaghela, Rajkot  V/s  M/s. Worldwide Registration Bureau, New Delhi / M/s. Kumar Dal Mill, Delhi	Bhavya Jain, Hearing Officer
19	1242307/ 30	Opp. No. AMD- 207462	M/s. S. Majumdar & Co., Kolkata / M/s. Sogo Ceramic Pvt. Ltd., Morbi  V/s  Advocate Manoj G. Menda, Mumbai / M/s. Go Go Snacks, Mumbai	Bhavya Jain, Hearing Officer
20	1242307/ 30	Opp. No. AMD- 207911	M/s. S. Majumdar & Co., Kolkata / M/s. Sogo Ceramic Pvt. Ltd., Morbi  V/s  M/s. Krishna & Saurastri, Mumbai	Bhavya Jain, Hearing Officer
21	1242343/ 03	Opp. No. AMD- 207844	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Chand Tara Mahendi House, Ahmedabad  V/s  M/s. Delhi Registration Service, New Delhi / M/s. Izuk Chemicals Works, Delhi	Bhavya Jain, Hearing Officer
22	1217439/ 05	Opp. No. AMD- 211223	M/s. Tradesafe, Jamnagar / M/s. Raxin Healthcare, Ahmedabad  V/s  Advocate Manoj G. Menda, Mumbai / M/s. Cedar Properties and Trading LLP, New Delhi	Hemlata Choudhary, Hearing Officer



23	1214650/ 30	Opp. No. AMD- 228547	M/s. A.R.Shah & Co., Ahmedabad / M/s. Krishna Masala, Ahmedabad  V/s  M/s. Varikasery & Varikasery, Mumbai / M/s. Ashoka Industries, Hinganghat	Hemlata Choudhary, Hearing Officer
24	1233147/ 05	Opp. No. AMD- 188473	Mr. Chandrakant M. Joshi, Mumbai / M/s. PCI Healthcare Private Limited, Mumbai  V/s  M/s. J.T.Jhala & Co., Ahmedabad / M/s. Eden Eealth Care Private Limited, Ahmedabad	Hemlata Choudhary, Hearing Officer
25	1452700/ 11	Opp. No. AMD- 715830	M/s. G. D. Bansal & Associates., Jaipur / Mr. Abdul Gani, Sikar-Rajasthan  V/s  M/s. Mahtta & Co., Ludhiana-1 / M/s. Kohinoor Sanitations Pvt. Ltd., Jalandhar	Hemlata Choudhary, Hearing Officer
26	1526559/ 07	Opp. No. AMD- 727258	M/s. Raj & Company, Rajkot  V/s  M/s. Madamser & Co., New Delhi / M/s. Mex Switchgears Pvt. Ltd., Jalandhar	Hemlata Choudhary, Hearing Officer
27	1522693/ 30	Opp. No. AMD- 728430	Mr. Chandrakant M. Joshi, Mumbai / M/s. Naklank Enterprise Pvt. Ltd., Vadodara  V/s  M/s. Arora Registration Service, Amritsar / M/s. Sachdeva & Sons Industries Private Limited, Amritsar	Hemlata Choudhary, Hearing Officer
28	1525380/ 05	Opp. No. AMD- 729437	M/s. Excelon IP, Ahmedabad / M/s. Dhanvantari Clinic Ayurvedic Health Care Centre, Surat  V/s  M/s. Chadha & Chadha, New Delhi / M/s. Three-N- Products Pvt. Ltd., New Delhi	Hemlata Choudhary, Hearing Officer

29	1126079/ 16	Opp. No. AMD- 726097	M/s. K.C.Patel & Co., Ahmedabad / M/s. Nice & New, Rajkot  V/s  M/s. Tradetend Consultants Pvt. Ltd., Rajkot / M/s. Nice And New, Morbi	Suraj Kakirwar, Hearing Officer
30	1261400/ 07	Opp. No. AMD- 204783	Mr. Bhavik Ranjit Samani, Ahmedabad / M/s. Milan Trading Co., Rajkot  V/s  Mr. Chandrakant M. Joshi, Mumbai / M/s. Precision Wires India Ltd., Mumbai	Suraj Kakirwar, Hearing Officer
31	1515913/ 07	Opp. No. AMD- 727189	M/s. A. R. Shah & Co., Ahmedabad / Mr. Patel Kantibhai Behecharbhai, Ahmedabad  V/s  M/s. K.C.Patel & Co., Ahmedabad / M/s. Siddhi Engineers, Rajkot	Suraj Kakirwar, Hearing Officer
32	1081085/ 34	Opp. No. AMD- 227967	M/s. Rajendra Nanubhai Majithia, Ahmedabad  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Suraj Kakirwar, Hearing Officer
33	1122809/ 05	Opp. No. AMD- 183035	Mr. Pankajkumar B. Sharma, Ahmedabad / M/s. Zenon Healthcare Ltd., Ahmedabad  V/s  M/s. RNA, IP Attorneys, Gurgaon	Suraj Kakirwar, Hearing Officer
34	1438100/ 07	Opp. No. AMD- 726527	M/s. India Machine Tools, Rajkot / M/s. Jasani & Company, Rajkot  V/s  M/s. Anand Engineers, Rajkot	Suraj Kakirwar, Hearing Officer

35	1191087/ 16	Opp. No. AMD- 202209	M/s. Jasani & Company, Rajkot / M/s. Options, Rajkot  V/s  M/s. Klient Rechts and Co., Mumbai / M/s. Options Clothing Co Pvt. Ltd., Mumbai	Suraj Kakirwar, Hearing Officer
36	1523421/ 36	Opp. No. AMD- 729376	M/s. Unique Mercantile India Private Limited, Ahmedabad  V/s  M/s. Bajaj Registration Service, Jalandhar / M/s. Unique Manufacturing Co., Jalandhar	Jitendra Vyas, Hearing Officer
37	1523422/ 37	Opp. No. AMD- 729377	M/s. Unique Mercantile India Private Limited, Ahmedabad  V/s  M/s. Bajaj Registration Service, Jalandhar / M/s. Unique Manufacturing Co., Jalandhar	Jitendra Vyas, Hearing Officer
38	1449540/ 30	Opp. No. AMD- 717745	M/s. J.T.Trivedi & Associates, Ahmedabad / Mr. Rambhai Madhavdas, Patan-North Gujarat  V/s  Mr. Pinakin Belani, Ahmedabad / Ms. Asha Gruh Udhyyog, Chanasma	Jitendra Vyas, Hearing Officer
39	1409824/ 37	Opp. No. AMD- 723458	M/s. Regal And Regal, Rajkot / Mrs. Renu Raman, Jaipur  V/s  M/s. Godrej Hershey Ltd., Mumbai	Jitendra Vyas, Hearing Officer
40	1527017/ 34	Opp. No. AMD- 728632	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Jitendra Vyas, Hearing Officer
41	1602751/ 30	Opp. No. AMD- 743021	M/s. Suresh & Co., Mumbai / M/s. Bikaji Foods International Ltd., Bikaner-Rajasthan  V/s  M/s. Lalji Trade Mark Co., Delhi / M/s. Avni Overseas, Delhi	Jitendra Vyas, Hearing Officer

42	1420992/ 30	Opp. No. AMD- 731315	M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Mann Flour & Food Pvt. Ltd., Saij-Gandhinagar  V/s  M/s. Bhansali And Associates, Ahmedabad / M/s. Shree Visnagar Mahila Gruh Udhyog, Mahesana	Jitendra Vyas, Hearing Officer
43	1585916/ 10	Opp. No. AMD- 747469	M/s. Rishit Bhatt & Co., Ahmedabad / M/s. JP Iscon Pvt. Ltd., Ahmedabad  V/s  M/s. Vishesh & Associates, Mumbai / M/s. International Society For Krishna Consciousness, Mumbai	Venkatesan Rajamani, Asst. Registrar
44	1559593/ 05	Opp. No. AMD- 735709	M/s. G. D. Bansal & Associates, Jaipur / M/s. Zeventis Pharmaceuticals Pvt. Ltd., Jaipur  V/s  Ms. Pratima Yezarkar, Mumbai / M/s. Indoco Remedies Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
45	5093562/ 01	Opp. No. AMD- 1152797	Ms. Chetanaben Langa, Ahmedabad / Mr. Kiritkumar Ramanlal Patel, Ahmedabad  V/s  M/s. K.C. Patel & Co., Ahmedabad / M/s. Hi-Bond Cement (India) Private Limited, Rajkot	Venkatesan Rajamani, Asst. Registrar
46	4700338/ 05	Opp. No. AMD- 1100191	M/s. S.Singh & Associates, Delhi-9 / M/s. Nilrise Pharmaceutical Pvt. Ltd., Ahmedabad  V/s  M/s. D K Lalwani & Co., New Delhi / M/s. Unimarck Pharma (India) Limited, Mohali	Venkatesan Rajamani, Asst. Registrar
47	4063136/ 06	Opp. No. AMD- 990962	M/s. Ipcogito Legal, Ahmedabad / M/s. Suresh K. Solanki Proprietor Of Aesco Enterprise, Ahmedabad  V/s  M/s. Aditya & Associates, Mumbai / M/s. Saint Gobain India Private Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar

48	4644110/ 35	Opp. No. AMD- 1090405	Ms. Preeta Balia, Jodhpur / Ms. Sumit Maheshwari, Jodhpur  V/s  M/s. Saikrishna & Associates, Noida / M/s. Microtex Energy Pvt. Ltd., Bengaluru	Venkatesan Rajamani, Asst. Registrar
49	3989987/ 05	Opp. No. AMD- 969806	M/s. Techmetix Legal Services, Ahmedabad / Ms. Bandana Ashish Tiwari Trading As M/s. Shree Balaji Agency, Ahmedabad  V/s  Advocate Gaurav Soni, Ahmedabad / M/s Jayshree Pharmaceuticalspartnership Firm Details : 1. Shri Vinod V Gajjar. 2. Shri Nimesh V Gajjar, Ahmedabad	Venkatesan Rajamani, Asst. Registrar
50	4677447/ 10	Opp. No. AMD- 1094569	Advocate Rohit Jain, Jaipur / M/s. Adore Medical Private Limited, Jaipur  V/s  M/s. Pulastya Legal Services LLP, Mumbai / M/s. Adore (Association For Diabetes And Obesity Reversal), Pune	Venkatesan Rajamani, Asst. Registrar
51	4300231/ 05	Opp. No. AMD- 1129294	Mr. Ramesh G. Sabad, Rajkot / Mr. Nikunjibhai M. Satasiya Proprietor Of Sukh Sagar Crop Science, Rajkot  V/s  M/s. Tradetend Consultants Pvt. Ltd., Rajkot / Mr. Rasikbhai Vallabhbhai Moliya, Rajkot	Venkatesan Rajamani, Asst. Registrar
52	4364069/ 43	Opp. No. AMD- 1086836	Mr. Jitesh Joitaram Patel, Ahmedabad / Ms. Jagdish Chandra Samdani, Bhilwara  V/s  M/s. Remfry & Sagar, Gurgaon	Venkatesan Rajamani, Asst. Registrar
53	4682622/ 32	Opp. No. AMD- 1094872	Mr. Hardeep L. Mahida, Gandhinagar / M/s. Royal Beverages, Jamnagar  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Bisleri International Private Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar

54	4712765/ 05	Opp. No. AMD- 1094016	Mr. Sandesh Gopal Alhat, Mumbai / M/s. Sunvij Drugs Pvt. Ltd., Vadodara  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
55	4990698/ 32	Opp. No. AMD- 1127694	M/s. G. D. Bansal & Associates., Jaipur / M/s. Aman Exports International, Jaipur  V/s  M/s. Aditya & Co., Mumbai / M/s. Juniper Hotels Pvt. Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
56	4232690/ 03	Opp. No. AMD- 1125264	Mr. Ramesh G. Sabad, Rajkot / Mr. Chandreshbhai P. Mehta, Rajkot  V/s  M/s. Lalji Advocates, Delhi / Mr. Hari Chand Shri Gopal, Delhi	Venkatesan Rajamani, Asst. Registrar
57	4076898/ 09	Opp. No. AMD- 1125085	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Matrix Comsec Private Limited, Vadodara  V/s  M/s. United Overseas Trade Mark Co., New Delhi / M/s. Vega Industries Pvt. Ltd., Noida-U.P.	Venkatesan Rajamani, Asst. Registrar
58	5047819/ 35	Opp. No. AMD- 1136702	Advocate Gaurav Soni, Ahmedabad / Mr. Ashish Anthony, Ahmedabad  V/s  M/s. Anand And Anand, New Delhi	Venkatesan Rajamani, Asst. Registrar
59	3716791/ 10	Opp. No. AMD- 1113103	Mr. Prakash Sojitra, Surat / M/s. Envision Scientific Private Limited, Surat  V/s  M/s. Taj Trade Mark, Agra-U.P. / M/s. Romsons Group Private Limited, Agra-U.P.	Venkatesan Rajamani, Asst. Registrar

60	4568563/ 30	Opp. No. AMD- 1090096	Mr. Kunal Kanungo, Mumbai / M/s. Sarveshwar Atithya Private Limited, Jaipur  V/s  M/s. K.C. Patel & Co., Ahmedabad / M/s. Sunny Jayantibhai Buddhdev Sole Proprietor Of Shri Krishna Gruh Udhyog, Rajkot	Venkatesan Rajamani, Asst. Registrar
61	5030492/ 19	Opp. No. AMD- 1128061	M/s. S.Singh & Associates, Delhi-9 / M/s. Shrinidhi Laminates Limited, Rajpur  V/s  Mr. Babu Ram Sharma, Jagadhri / M/s. Star Plyboards Ltd. Body Incorporate, Yamunanagar	Venkatesan Rajamani, Asst. Registrar
62	5108218/ 09	Opp. No. AMD- 1130652	Mr. Ashok Kumar Sain, Jaipur / M/s. Duratonic Smart Homes, Jaipur  V/s  Mr. Hiral C. Joshi, Mumbai	Venkatesan Rajamani, Asst. Registrar
63	4935444/ 19	Opp. No. AMD- 1127095	M/s. K.C.Patel & Co., Ahmedabad / Mr. Jignesh Kantibhai Javiya, Rajkot  V/s  M/s. Aditya & Associates, Mumbai / M/s. Saint Gobain India Private Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
64	4243896/ 32	Opp. No. AMD- 1126094	M/s. K.C.Patel & Co., Ahmedabad / M/s. Aashirwad Food & Beverages, Udaipur  V/s  Mr. Abraham Cherian P., Cochin / M/s. J.S.F Holdings Pvt. Ltd., Bangalore	Venkatesan Rajamani, Asst. Registrar
65	1749858/ 03	Opp. No. AMD- 761711	Mr. Rajendra H. Bhansali, Ahmedabad / M/s. Parshva Healthcare Private Limited, Kalol  V/s  M/s. W. S. Kane & Co., Mumbai / M/s. Godrej Consumer Products Ltd., Mumbai-79	Ashish Kumar Pandey, Asst. Registrar

66	5084074/ 19	Opp. No. AMD- 1128445	M/s. Parag More, Navi Mumbai / Mr. Paresh Chimanlal Bhimani, Morbi  V/s  M/s. Rushang Dakshesh Mehta, Ahmedabad / M/s. Cera Sanitaryware Limited, Ambli	Ashish Kumar Pandey, Asst. Registrar
67	4836893/ 05	Opp. No. AMD- 1126234	M/s. D. C. Dani & Associates, Ahmedabad / M/s. Aptus Pharma Pvt. Ltd., Rajkot  V/s  M/s. L.D.Patel & Co., Ahmedabad / Mr. Lal Babu Prasad, Maninagar	Ashish Kumar Pandey, Asst. Registrar
68	4956263/ 25	Opp. No. AMD- 1125894	Mr. Paresh R. Korat, Surat / M/s. Ravinaben Keyurkumar Satani, Surat  V/s  Mr. Ajay Ghusabhai Hadiya, Surat / M/s. Jenish Ashokbhai Dobaroya, Surat	Ashish Kumar Pandey, Asst. Registrar
69	4974470/ 10	Opp. No. AMD- 1127408	Mr. Krunal Vinubhai Hirapara, Ahmedabad / Mr. Niket Manojbhai Ghadiya Proprietor Of M/s. Vishwas Enterprise, Ahmedabad  V/s  Ms. Sneha Manjooran, Chennai / M/s. Saisoundarya Sanjai, Namakkal	Ashish Kumar Pandey, Asst. Registrar
70	3672239/ 43	Opp. No. AMD- 1124298	Mr. Pranav Thakkar, Ahmedabad / M/s. Pradeep Singh Gill – Proprietor Of Amritsar Kulcha, Vadodara  V/s  M/s. Blue Inkk, Delhi / Mr. Sandeep Malhotra, Vadodara	Ashish Kumar Pandey, Asst. Registrar
71	4347186/ 05	Opp. No. AMD- 1040658	Mr. Sharad Agrawal, Jodhpur / M/s. Indocare Remedies, Faridabad  V/s  Dr. Reddy's Laboratories Limited, Telangana	Ashish Kumar Pandey, Asst. Registrar



72	4217712/ 05	Opp. No. AMD- 1134979	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Khaitan & Co., Mumbai / M/s. Lupin Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
73	5048814/ 25	Opp. No. AMD- 1144899	M/s. Maa Sharda Associates, Indore / M/s. Rio Rabbit An Indian Partnership Firm, Surat  V/s  Mr. Rajesh Kumar. S., Navi Mumbai / M/s. Reliance Retail Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
74	4427192/ 05	Opp. No. AMD- 1128232	M/s. G. D. Bansal & Associates., Jaipur / Mr. Mahesh Gupta S/O. Late. Sh. Rurmali Gupta, Jaipur  V/s  M/s. Shardul Amarchand Mangaldas & Co., New Delhi	Ashish Kumar Pandey, Asst. Registrar
75	4940701/ 05	Opp. No. AMD- 1125576	M/s. Bestone Consultancy, Delhi / M/s. Zeon Biotech Private Limited, Ahmedabad  V/s  Mr. Silambuoli M., Chennai / Mr. K. Vinoth Kumar, Pondicherry	Ashish Kumar Pandey, Asst. Registrar
76	5048505/ 05	Opp. No. AMD- 1133216	M/s. Medihealth Lifesciences India Private Limited, Jaipur  V/s  M/s. Franco-Indian Pharmaceuticals Pvt. Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
77	5045865/ 03	Opp. No. AMD- 1135183	M/s. AP Associates, Indore / Mr. Vivek Girishchandra Bhut, Rajkot  V/s  M/s. Charak Pharma Pvt. Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
78	4814409/ 05	Opp. No. AMD- 1108957	Mr. Suraj Naskar, Ahmedabad / M/s. Lyf Healthcare, Ahmedabad  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Ashish Kumar Pandey, Asst. Registrar

79	4814409/ 05	Opp. No. AMD- 1102660	Mr. Suraj Naskar, Ahmedabad / M/s. Lyf Healthcare, Ahmedabad  V/s  M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
80	4795319/ 05	Opp. No. AMD- 1100948	M/s. K.C. Patel & Co., Ahmedabad / Mr. Udaybhai Dayabhai Ghori Proprietor Of Mousam Industries, Ankleshwar  V/s  M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
81	4413488/ 14	Opp. No. AMD- 1095176	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Vini Cosmetics Private Limited, Ahmedabad  V/s  Mr. Shubham, Delhi-92 / M/s. Sapak Watch Co., Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
82	4799753/ 17	Opp. No. AMD- 1100747	Mr. Nilesh Deokar, Adajan / M/s. Vikas Roto Polymers, Surat  V/s  M/s. Astral Poly Technik Limited, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
83	4732649/ 11	Opp. No. AMD- 1097290	Mr. Nitin Potdar, Mumbai / M/s. Ronak Exim Private Limited, Through Its Director Mr. Ahmedali Saifuddin Dholkawala, Vadodara  V/s  M/s. Charak Pharma Pvt. Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
84	4413498/ 24	Opp. No. AMD- 1094938	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Vini Cosmetics Private Limited, Ahmedabad  V/s  M/s. Suraj Aggarwal Adv., Panipat / Smt. Jyoti Aggarwal Proprietor M/s. Just Shop, Panipat	Ashish Kumar Pandey, Asst. Registrar

85	4918081/ 09	Opp. No. AMD- 1123547	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Tejasbhai Ashokbhai Patel, Sole Proprietor Of Kcon System, Ahmedabad  V/s  M/s. G.S. Rihwani & Co., West Mumbai / M/s. K-Onn India Limited Liability Partnership, Mumbai	Ashish Kumar Pandey, Asst. Registrar
86	3002858/ 07	Opp. No. AMD- 892138	Advocate Priyanka B Nagar, Ahmedabad / Mr. Ripulbhai Muljibhai Dhama, Rajkot  V/s  M/s. D.P. Ahuja & Co., Calcutta	Jai Prakash, Asst. Registrar
87	1187234/ 07	Opp. No. AMD- 226966	Mr. Kaveri Submersible Pump, Rajkot  V/s  M/s. M. P. Mirchandani & Co., Mumbai / M/s. Shree Garima Engineering Works, Dhamtari	Jai Prakash, Asst. Registrar
88	5050905/ 32	Opp. No. AMD- 1130643	M/s. Tradesafe, Ahmedabad / M/s. Indo United Naturals, Rajkot  V/s  M/s. K.C. Patel & Co., Ahmedabad / Mr. Sachin B. Patel Sole Proprietor Of Bhairav Beverages, Vadodara	Jai Prakash, Asst. Registrar
89	4931244/ 30	Opp. No. AMD- 1123485	M/s. D. C. Dani & Associates, Ahmedabad / M/s. A K Agro India, Mehsana  V/s  M/s. Taj Trade Mark, Agra-U.P. / M/s. Krishna Goyal And Munshi Panna Masala Udyog Private Limited, Agra-U.P.	Jai Prakash, Asst. Registrar
90	4935457/ 35	Opp. No. AMD- 1121543	Advocate Gaurav Soni, Ahmedabad / M/s. Belief Agro, Bhuj-Kutch  V/s  M/s. Parle Agro Private Limited, Mumbai	Jai Prakash, Asst. Registrar

91	4241060/ 30	Opp. No. AMD- 1101713	Advocate Gaurav Soni, Ahmedabad / Mr. Chetankumar Bharatkumar Bhavsar - M/s. Parul Mahila Gruh Udhyog, Ahmedabad  V/s  M/s. Lalji Advocates, Delhi / M/s. Kamlesh Tea Estate Pvt. Ltd., Delhi	Jai Prakash, Asst. Registrar
92	4725352/ 05	Opp. No. AMD- 1089972	Advocate Gaurav Soni, Ahmedabad / M/s. Skellot Supplements LLP, Ahmedabad  V/s  M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Jai Prakash, Asst. Registrar
93	4636094/ 03	Opp. No. AMD- 1095470	Advocate Gaurav Soni, Ahmedabad / M/s. Nildhara Limited, Ahmedabad  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad	Jai Prakash, Asst. Registrar
94	4789349/ 19	Opp. No. AMD- 1105126	Advocate Gaurav Soni, Ahmedabad / M/s. Greencon Industries Private Limited, Motera-Ahmedabad  V/s  M/s. Trade Mark Registration Bureau, Kolkata / M/s. Greenply Industries Limited, Assam	Jai Prakash, Asst. Registrar
95	3434877/ 29	Opp. No. AMD- 983899	Mr. Vikramjeet S Singh, Ahmedabad / Mr. Jayendra Meena, Jaipur  V/s  Advocate Gaurav Soni, Ahmedabad / M/s. M.O. Industries, Bharatpur-Rajasthan	Jai Prakash, Asst. Registrar
96	1916921/ 31	Opp. No. AMD- 786807	M/s. Trademarkagent.co.in Co., Ahmedabad / Mr. Parsotambhai Dharamsinhbhai Lunagariya, Rajkot  V/s  M/s. Jasani & Company, Rajkot / M/s. Dharampal Premchand Limited, Delhi	Jai Prakash, Asst. Registrar

97	4276456/ 03	Opp. No. AMD- 1134750	Mr. Utsav C. Sheth, Ahmedabad / M/s. Prolong Professional Cosmetics Private Limited, Ahmedabad  V/s  M/s. S.Singh & Associates, Delhi-9 / M/s. Calix Herbal Ltd., Uttarakhand	Jai Prakash, Asst. Registrar
98	3891817/ 29	Opp. No. AMD- 1065297	M/s. Easy Trade Solution, Ahmedabad / M/s. Govind Exim Pvt. Ltd., Ahmedabad  V/s  M/s. J.P. Associates Advocate, Gwalior / Govind Foods India Pvt. Ltd., Datia (M.P.)	Jai Prakash, Asst. Registrar
99	4260187/ 35	Opp. No. AMD- 1123713	M/s. TMC Intellectual Services, Surat / M/s. Divine Vastram, Surat  V/s  M/s. Newton Reginald, Chennai / Mr. Nileshbhai Harjibhai Miyani, Surat	Jai Prakash, Asst. Registrar
100	4929364/ 32	Opp. No. AMD- 1123589	Ms. Kinjal Yogesh Mehta, Ahmedabad / M/s. Sipwise Beverages Pvt. Ltd., Vadodara  V/s  Mr. Raghuram Chadalavada, Chennai / Mr. B Srinivasa Rayalu, Bangalore	Jai Prakash, Asst. Registrar
101	2516572/ 30	Opp. No. AMD- 833809	Mr. Shripal Mahendrakumar Shah, Ahmedabad  V/s  Mr. Ambrish Kumar, Kanpur / M/s. Goel Tea Products Pvt. Ltd., Kanpur	Jai Prakash, Asst. Registrar
102	2516572/ 30	Opp. No. AMD- 834544	Mr. Shripal Mahendrakumar Shah, Ahmedabad  V/s  M/s. Lalji Advocates, Delhi / M/s. Sterling Groceries (P) Ltd., Delhi	Jai Prakash, Asst. Registrar

103	2703568/ 30	Opp. No. AMD- 894055	M/s. Thacker Paresh Natavarlal, Kutch  V/s  M/s. Worldwide Registration Bureau, New Delhi / M/s. Shakti Bhog Foods Ltd., New Delhi	Jai Prakash, Asst. Registrar
104	2703568/ 30	Opp. No. AMD- 894070	M/s. Thacker Paresh Natavarlal, Kutch  V/s  Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Patel & Co., Kutch	Jai Prakash, Asst. Registrar
105	4333333/ 03	Opp. No. AMD- 1143186	M/s. Rajasthan Registration Center, Jaipur / M/s. Classic Soap And Powder Private Limited, Jaipur  V/s  M/s. Delhi Registration Service, New Delhi / M/s. K.G.Pan Products Pvt. Ltd., Gorakhpur-U.P.	Jai Prakash, Asst. Registrar
106	4765012/ 06	Opp. No. AMD- 1114268	Mr. Dhairyaa Shah, Ahmedabad / Mr. Nitish Vallabhbbhai Sagpariya, Bhaktinagar  V/s  Mr. Ugeshkumar Anandjibhai Mavani, Rajkot / Mrs. Bhavnaben Dineshbhai Kora, Hyderabad	Jai Prakash, Asst. Registrar
107	3200200/ 11	Opp. No. AMD- 1000466	M/s. Tradesafe, Ahmedabad / Mr. Chirag Rameshwar Bahedia, Jamnagar  V/s  Mr. D. Rajakumar, Chennai / M/s. Sakkthi Polymers, Tamil Nadu	Jai Prakash, Asst. Registrar
108	1557724/ 25	Opp. No. AMD- 733251	M/s. Tradesafe, Jamnagar / M/s. Yogesh Apparels, Khokhara-Ahmedabad  V/s  M/s. Ashoka Trade Marks Co., New Delhi / M/s. Mirza International Ltd., New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
109	1534707/ 05	Opp. No. AMD- 731573	M/s. Muktesh Health Care Private Limited, Vadodara  V/s  M/s. Inga Laboratories Pvt. Ltd., Mumbai	Rema Srinivasan Iyengar, Deputy Registrar

110	4990747/ 05	Opp. No. AMD- 1125510	M/s. Bachan Legal Consultants (P) Ltd., Delhi / Mr. Prempal Singh Dhunna Trading As M/s. Neutricea, Sri Ganganagar  V/s  Adv. Umesh Parulkar, Mumbai / M/s. Geno Pharmaceuticals Private Limited, Goa	Rema Srinivasan Iyengar, Deputy Registrar
111	4101838/ 07	Opp. No. AMD- 1127210	M/s. S.Singh & Associates, Delhi-9 / Mr. Nilesh Amubhai Amipara Trading As M/s. Flowbell Pumps Spare, Rajkot  V/s  Mr. Akhil Kacholia, Indore / Mr. Rahul Choudhary, Indore	Rema Srinivasan Iyengar, Deputy Registrar
112	4919682/ 05	Opp. No. AMD- 1123071	M/s. Gautam & Company, Jaipur / M/s. Medose Pharmaceutical Private Limited, Jaipur  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Rema Srinivasan Iyengar, Deputy Registrar
113	3807500/ 30	Opp. No. AMD- 1123548	M/s. Fatehchand C. Shah & Co., Mumbai / Mr. Deepak Prataprai Shah An Indian Trading As Deepak Overseas, Surat  V/s  Mr. Chetan Kumar Giri, New Delhi / Mr. Rajiv Kumar Partner M/s. Kuber Foods, Haryana	Rema Srinivasan Iyengar, Deputy Registrar
114	4893794/ 35	Opp. No. AMD- 1123039	Mr. Nilesh Deokar, Surat / M/s. Apl Corporation Private Limited, Surat  V/s  M/s. S.S. Rana & Co., New Delhi / M/s. Apl Apollo Tubes Ltd., Delhi	Rema Srinivasan Iyengar, Deputy Registrar
115	4520586/ 09	Opp. No. AMD- 1149672	M/s. M.N.Shah & Co., Ahmedabad / Mr. Ashvin H. Patel, Ahmedabad  V/s  M/s. Lalji Advocates, Delhi / M/s. Semco Infratech Pvt. Ltd., New Delhi	Rema Srinivasan Iyengar, Deputy Registrar

116	5005506/ 29	Opp. No. AMD- 1141470	Mr. Ajay Ghusabhai Hadiya, Surat / Mr. Yogesh Mohanbhai Hadiya, Surat  V/s  M/s. R.K. Dewan & Company, Mumbai / M/s. Sangamner Taluka Sahakari Dudh Utpadak & Prakariya Sangh Ltd., Ahmednagar-Maharashtra	Rema Srinivasan Iyengar, Deputy Registrar
117	5005506/ 29	Opp. No. AMD- 1142550	Mr. Ajay Ghusabhai Hadiya, Surat / Mr. Yogesh Mohanbhai Hadiya, Surat  V/s  M/s. Alg India Law Offices LLP, New Delhi / M/s. Goodearth Design Studio Private Limited, New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
118	4968421/ 05	Opp. No. AMD- 1127178	Mr. Ashwani Kumar Gupta, Jaipur / M/s. Steris Healthcare Pvt. Ltd., Jaipur  V/s  M/s. Shukla Trade Mark Company, Kolkata / M/s. Stadmed Pvt. Ltd., Kolkata	Rema Srinivasan Iyengar, Deputy Registrar
119	4952557/ 05	Opp. No. AMD- 1125597	M/s. G. D. Bansal & Associates., Jaipur / M/s. Climb Foods Private Limited, Jaipur  V/s  M/s. D K Lalwani & Co., New Delhi / M/s. Nordic Pharmaceuticals Limited, Varanasi	Rema Srinivasan Iyengar, Deputy Registrar
120	4777894/ 16	Opp. No. AMD- 1104674	Mr. Nitin Surendrabhai Raval, Ahmedabad / M/s. Shree Dwarikadhish Ventures LLP, Rajkot  V/s  M/s. Bananaip Counsels, Bangalore / M/s. Dharma Productions Private Limited, Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
121	4486376/ 05	Opp. No. AMD- 1098839	Dr. S K Marwah, Mohali / M/s. Cromson Pharma, Jaipur  V/s  M/s. Depenning & Depenning, Chennai	Rema Srinivasan Iyengar, Deputy Registrar



122	4525198/ 05	Opp. No. AMD- 1148449	M/s. K.C. Patel & Co., Ahmedabad / Mr. Ashish Amrishbhai Surati Proprietor Of All Herbicare, Ahmedabad  V/s  M/s. Worldwide Registration Bureau, New Delhi / M/s. Jainico Traders, Delhi	Rema Srinivasan Iyengar, Deputy Registrar
123	4433892/ 03	Opp. No. AMD- 1061644	M/s. G. D. Bansal & Associates, Jaipur / Mr. Bajrang Lal Agarwal S/O. Sh. Purshottam Agarwal, Jaipur  V/s  Mr. Piyush Joshi/ Mr. Anuj Gupta, New Delhi / M/s. Dharampal Premchand Limited, Delhi	Rema Srinivasan Iyengar, Deputy Registrar
124	4808610/ 20	Opp. No. AMD- 1096396	M/s. S.Singh & Associates, Delhi-9 / M/s. Flexipol Foams Pvt. Ltd., Bhiwadi  V/s  Mr. Rajeev Jain, Jaipur / M/s. Art Asia, Jaipur	Rema Srinivasan Iyengar, Deputy Registrar
125	4784461/ 09	Opp. No. AMD- 1102703	M/s. Navdeep & Associates, Ahmedabad / Mr. Hukamsingh Ravatsingh Rajput Trading As M/s. Milan Industries, Ahmedabad  V/s  M/s. Sharma & Associates, Ludhiana / Mr. Amit Kumar Kohli Proprietor Of M/S Kumar Electric & General Trading Co., Amritsar	Rema Srinivasan Iyengar, Deputy Registrar
126	4111501/ 10	Opp. No. AMD- 1102629	Ms. Ankita Satyendra Singh Rajput, Ahmedabad  V/s  M/s. Bharti Registration Service, New Delhi / Mr. Pankaj Narula, New Delhi	Rema Srinivasan Iyengar, Deputy Registrar
127	5010786/ 41	Opp. No. AMD- 1127198	Mr. Atul Kumar Sahuwala, Sri Ganganagar / Mr. Ranjeet Singh S/O Kewal Singh, Sri Ganganagar  V/s  Mr. Gurjot Singh S/O Balvinder Singh, Sri Ganganagar	Rema Srinivasan Iyengar, Deputy Registrar

128	5169859/ 05	Opp. No. AMD- 1155307	M/s. S.Singh & Associates, Delhi-9 / M/s. Heet Healthcare Pvt. Ltd., Ahmedabad  V/s  M/s. Ajanta Pharma Ltd., Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
129	4505310/ 30	Opp. No. AMD- 1146892	M/s. G. D. Bansal & Associates., Jaipur / Mr. Mukesh Manak Bohara S/O. Shri Brij Mohan Manak Bohara, Jaipur  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Laxmi Snacks Pvt. Ltd., Anand	Rema Srinivasan Iyengar, Deputy Registrar